GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY RAJYA SABHA UNSTARRED QUESTION NO. 3169

ANSWERED ON 28.03.2023

SOLAR POWER PROJECTS IN ASSAM

3169. SHRI KAMAKHYA PRASAD TASA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that the Ministry is promoting solar energy in the country;
- (b) If so, the details thereof and projects sanctioned in the last two years and details of fund released in the said period;
- (c) the number of solar power projects in operation in Assam at present;
- (d) the steps taken or being taken to promote solar power projects in the State; and
- (e) the details of the benefits expected for the State from these projects, district-wise?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) & (b) Yes, Sir. Government have taken several steps to promote renewable energy including solar energy in the country. The details are given at **Annexure-I**. The details of projects installed and fund released in the last two years are given at **Annexure-III** & **Annexure-III** respectively.
- (c) Solar projects with an aggregate capacity of 147 MW have been installed in Assam.
- (d) As furnished in reply to part (a) above.
- (e) Solar power projects result in benefits like electricity generation, economic development, local direct and indirect employment, etc. around the area that they come up.

ANNEXURE-I REFFERED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 3169 FOR 28.03.2023

DETAILS OF STEPS TAKEN TO PROMOTE RENEWABLE ENERGY INCLUDING SOLAR ENERGY IN THE COUNTRY

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route.
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025.
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30.
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale.
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evamUtthaanMahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc.
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power.
- Notification of standards for deployment of solar photovoltaic system/devices.
- Setting up of Project Development Cell for attracting and facilitating investments.
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission approved with an aim to make India a Global Hub for production, utilization and export of Green Hydrogen and its derivatives.

ANNEXURE-II REFFERED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 3169 FOR 28.03.2023

DETAILS OF PROJECTS INSTALLED IN LAST TWO YEARS (IN MW)

Sr. No.	State/UT	2020-21	2021-22
1	Andaman & Nicobar	17.03	0.27
2	Andhra Pradesh	592.98	183.76
3	Arunachal Pradesh	0.00	5.62
4	Assam	1.76	74.95
5	Bihar	7.94	31.12
6	Chandigarh	4.61	10.01
7	Chhattisgarh	21.13	265.60
8	Dadra & Nagar Haveli	0.00	0.00
9	Daman & Diu	20.68	0.17
10	Delhi	27.81	18.15
11	Goa	2.66	12.51
12	Gujarat	1482.45	2749.21
13	Haryana	155.69	502.80
14	Himachal Pradesh	9.80	33.43
15	Jammu & Kashmir	0.00	32.20
16	Jharkhand	13.66	36.73
17	Karnataka	77.24	235.64
18	Kerala	114.77	106.18
19	Ladakh	1.43	1.80
20	Lakshadweep	0.00	2.52
21	Madhya Pradesh	204.76	254.73
22	Maharashtra	488.17	341.05
23	Manipur	1.20	5.89
24	Meghalaya	0.00	4.03
25	Mizoram	0.01	6.37
26	Nagaland	0.00	2.04
27	Odisha	3.88	49.52
28	Puducherry	3.82	4.37
29	Punjab	12.40	140.57
30	Rajasthan	594.67	6832.29
31	Sikkim	0.00	4.61
32	Tamil Nadu	559.33	591.97
33	Telangana	332.37	567.36
34	Tripura	0.00	5.48
35	Uttar Pradesh	617.40	531.93
36	Uttarakhand	52.51	205.13
37	West Bengal	35.38	16.16
38	Others including NABARD-Off Grid	0.00	45.01
	TOTAL	5457.54	13911.18

ANNEXURE-III REFFERED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 3169 FOR 28.03.2023

DETAILS OF FUND RELEASED IN VARIOUS SCHEMES OF SOLAR IN LAST TWO YEARS (IN CR)

S. No.	State	2020-21	2021-22
1	Andhra Pradesh	51.49	10.48
2	Arunachal Pradesh	19.76	10.54
3	Andaman & Nicobar	0.35	37.97
4	Assam	0.00	9.19
5	Bihar	2.93	0.00
6	Chandigarh	0.85	0.00
7	Chhattisgarh	0.00	7.10
8	Delhi	23.29	26.17
9	Goa	0.00	3.59
10	Gujarat	101.30	1242.71
11	Haryana	65.89	175.08
12	Himachal Pradesh	23.43	33.44
13	Jammu & Kashmir	4.89	42.26
14	Jharkhand	31.28	15.16
15	Karnataka	160.64	141.91
16	Kerala	18.46	36.34
17	Ladakh	0.00	12.41
18	Lakshadweep	0.00	0.00
19	Madhya Pradesh	93.69	64.95
20	Maharashtra	114.48	95.16
21	Manipur	23.06	14.89
22	Meghalaya	1.13	0.00
23	Mizoram	19.73	2.35
24	Nagaland	10.69	5.86
25	Odisha	4.01	33.47
26	Puduchchery	0.00	0.00
27	Punjab	31.85	65.60
28	Rajasthan	668.67	305.84
29	Sikkim	0.00	0.03
30	Tamil Nadu	86.08	60.92
31	Telangana	54.03	49.11
32	Tripura	18.49	16.88
33	Uttarakhand	8.99	28.93

S. No.	State	2020-21	2021-22
34	Uttar Pradesh	68.91	41.90
35	West Bengal	0.00	0.00
36	Others (CEL,REL, NABARD, Regional Rural Banks, NGOs, etc.) and other Channel Partners	145.91	38.99
	Total	1854.28	2629.23